## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-503(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Desein Pvt. Ltd. Vs. Action Ispat and Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. Prashant Mehta, Advocate

For the Respondent (s) : Mr. Atul Sharma, Advocate

Mr. Sugam Seth, Advocate

## ORDER

Ld. Counsel for the Respondent prays for further time to file his reply on the grounds that the plant being shut down in Orissa.

To come up for final disposal on 23<sup>rd</sup> January, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)